

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 48/TT/2017

Dated: 4.7.2017

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject:- Determination of transmission tariff for 2 Nos. 400 kV line bays at Fatehpur 400/220 kV sub-station under "Provision of 400 kV bays at Fatehpur for ATS under Unchahar TPS"-Reg.

Sir,

With reference to Petition No. 48/TT/2017, I am directed to request you to furnish the following information, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 17.7.2017:-

- a) Status of commissioning of 400 kV line bays at Unchahar Sub-station by NTPC and 400 kV D/C Fatehpur-Unchahar Transmission line. Also, submit Trial Run certificate and RLDC charging certificate of the transmission line along with the line bays at both ends.
- b) Documentary proof of rate of interest of SBI (2016-17) Q4 and LVIII loans and repayment schedule for LIII, LIV, LV, LVII and LVIII loans.
- c) Form-5D as per Tariff Regulation 2014.
- d) Trial run certificate (on no load) issued by NRLDC on proposed COD and actual COD.
- e) All correspondence with RECTPCL indicating the relevant timeline of generation project and bays and efforts made for matching commissioning.
- f) Actual discharge of balance and retention payment for 2016-17.

Yours faithfully,

Sd/-
(Monojit Sehrawat)
Assistant Chief (Legal)